

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 14th June, 2019.

No. HCM.II/44/2016/114 : As resolved by the Full Court by Circulation held on 13.06.2019, the High Court of Meghalaya is pleased to declare 20th July, 2019 (Saturday) as holiday in lieu whereof, 21st September, 2019 (Saturday) is now declared as working day in the High Court.

By Order,


REGISTRAR GENERAL

Memo No. HCM.II/44 /2016/114-A

Dated, Shillong 14th June, 2019.

Copy to :-

1. The Registrar -cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
3. The Registrar, High Court of Meghalaya, Shillong.
4. The Joint Registrar -cum- OSD, High Court of Meghalaya, Shillong.
5. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. All Deputy Registrar, High Court of Meghalaya, Shillong.
8. The Chief Librarian, High Court of Meghalaya, Shillong.
9. All Assistant Registrar, High Court of Meghalaya, Shillong.
10. The Chief Translator, High Court of Meghalaya, Shillong.
- ✓ 11. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
12. Notice Board.
13. Notification File.
14. Office File.

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14/6/19


REGISTRAR GENERAL